

SPECIAL BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/23(KB)2019
IA(I.B.C)/586(KB)2024, IA(I.B.C)/359(KB)2022,
IA(I.B.C)/1012(KB)2023, IA(I.B.C)/447(KB)2024,
IA(I.B.C)/500(KB)2024, IA(I.B.C)/1600(KB)2023,
IVN.P (IBC)/10(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY [INDIA] LIMITED VS CORPORATE POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Mainak Bose, Adv.] For the Stakeholders Committee
Ms.S. More, Adv.]

Mr. Ratnanko Banerjee, Sr. Adv.] For the Intervener in IVN P. 10/2024
Mr.N.G.Khaitan, Adv.]
Mr.Shaunak Mitra, Adv.]
Mr.Saptarshi Mandal, Adv.]
Mr.Aditya Sarkar, Adv.]

Mr.Krishnendu Datta, Sr. Adv.] For the Applicant SM Steels and Power/Respondent
Mr.Jishnu Chowdhury, Adv.] In IVN P. 10/2024
Ms.Urmila Chakraborty, Adv.]
Ms.Anisha Kochar, Adv.]

Mr.S.N.Mookherjee, Sr. Adv.] For the CPL
Mr.Abhishek Swaroop, Adv.]
Mr.Anupam Prakash, Adv.]
Mr.Dwaipanjan Basu Mallick, Adv.]
Ms.Manju Bhuteria, Adv.]
Ms.Sweta Chakraborty, Adv.]
Ms.Kirti Talreja, Adv.]
Mr.Pankaj Dhanuka, Liquidator]

PJ

O R D E R

1. Ld.Sr. Counsel /Counsel for the parties present.
2. **IVN.P (IBC)/10(KB)2024 –**
 - i. Notice.
 - ii. Notice accepted by Ld. Counsel for the Respondent.
 - iii. Post this IA on **24.05.2024**. In the meantime, reply affidavit be filed by the Respondent.

D.Arvind
Member (Technical)

Rohit Kapoor
Member (Judicial)